

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT

RAJYA SABHA

QUESTION NO 26.11.2009

ANSWERED ON

SCIENTIFIC DISPOSAL OF GARBAGE BY LOCAL BODIES

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Shri Jesudasu Seelam

Will the Minister of COALCOALEXTERNAL AFFAIRSURBAN DEVELOPMENT be pleased to state :-

(a) whether Government has advised the local bodies like Municipalities and Corporations to follow the example of Greater Mumbai Municipal Corporation, who have earned Rs. 26 crores for the scientific closure of a garbage dumping ground; and

(b) if so, whether the Government has customized guidelines for Municipalities/Corporations, that apart from this cash-from-trash bargain in transformation, such exercises will also result in creating beautiful landscaped hills from the existing stinking mountains of garbage?

ANSWER

THE MINISTER OF STATE FOR URBAN DEVELOPMENT

(SHRI SAUGATA ROY)

(a) & (b): Municipal Solid Waste Management / Sanitation is a State subject and it is the responsibility of the State Governments / Urban Local Bodies (ULBs) to plan, design and execute projects for Municipal Solid Waste Management and operate and maintain them.

The urban local bodies are required to follow the guidelines of Municipal Solid Waste (Management and Handling) Rules, 2000 notified by Ministry of Environment & Forests for setting up, managing and closure of landfills.

Ministry of Urban Development has drawn attention of Municipalities and State Governments towards improving sustainability of Municipal Solid Waste Management and the need for scientific closure of landfill sites. It has also been promoting sharing of best practices in the sector through advisories, workshops and training programmes.